

## The High Court of Kerala

Kochi - 682 031  
Dated 24.5.2019**Proceedings**

High Court establishment- filling up of vacancies in the categories of Section Officer (H.G.) /Court Officer (H.G.) and Section Officer/Court Officer, High Court on temporary basis-orders issued.

- Read: 1. Writ Appeal No. 2166/2016 before this Honourable Court filed by Sri.B.Pradeep, Assistant Section Officer, High Court.  
2. Writ Petition No. 37307/2018 before this Honourable Court filed by Sri.Ramesh K.R., Section Officer / Court Officer, High Court & others.  
3. Rule 21 of the Kerala High Court Service Rules, 2007.  
4. High Court proceedings No. A8-5749/2019 dated 02.04.2019.  
5. High Court proceedings No. A8-5749/2019 dated 18.05.2019.  
6. Government Circular No.43/2019/Fin dated 07.05.2019.

**Order No.A5-91535/2017**

The existing vacancies in the category of Section Officer(H.G.) / Court Officer(H.G.), High Court are filled up on temporary basis under the rule read (3) above as follows:

1. Sri.Abdul Mansoor (PEN No.123554), Section Officer/Court Officer, High Court in the scale of pay of Rs.36600-79200 is promoted as Section Officer(H.G.)/Court Officer(H.G.), High Court in the scale of pay of Rs.40500-85000 w.e.f. 20.5.2019 F.N. vice Sri.Mukundan Pallipravan, Section Officer(H.G.)/Court Officer(H.G.) proceeded on leave preparatory to retirement as per the High Court proceedings read (4) above.

2. Smt.Kausalya Ramachandran (PEN No.310605), Section Officer/ Court Officer, High Court in the scale of pay of Rs.36600-79200 now on deputation as Section Officer in the Kerala Administrative Tribunal, Principal Bench, Thiruvananthapuram is promoted as Section Officer (H.G)/ Court Officer (H.G), High Court in the scale of pay of Rs.40500-85000 w.e.f. 21.5.2019 F.N. vice Sri.P.Manikandan, Section Officer(H.G.)/Court Officer(H.G.) granted leave without allowances under Appendix XII A, Part I, Kerala Service Rules, as per the High Court proceedings read (5) above. Smt.Kausalya Ramachandran is allowed to continue on deputation.

3. Sri.Anish Babu M.B. (PEN No.123568), Section Officer/ Court Officer, High Court in the scale of pay of Rs.36600-79200 is promoted as Section Officer (H.G)/ Court Officer (H.G), High Court in the scale of pay of Rs.40500-85000 w.e.f. 21.5.2019 F.N. vice Smt.Kausalya Ramachandran allowed to continue on deputation.

As there is no change of duty involved, the above officers need not take charge in the newly promoted post/ hand over charge of the post.

(p.t.o.)

Consequent to the above promotions, the vacancies in the category of Section Officer/Court Officer are filled upon temporary basis under Rule read (3) above as follows:

4. Sri.Ranjith M.K. (PEN No.245137), Assistant Section Officer, High Court in the scale of pay of Rs.32300-68700 is promoted as Section Officer/Court Officer, High Court in the cadre of Section Officer, in the scale of pay of Rs.36600-79200, vice Sri.Abdul Mansoor, (Sl.No.1) promoted as Section Officer(H.G)/Court Officer(H.G) as above. Sri.Ranjith M.K. will take charge as Section Officer/Court Officer from Smt.Sabitha Sathyan T., Section Officer / Court Officer, High Court, forthwith.

5. Smt.Maya Mary Kuriakose (PEN No.245336), Assistant Section Officer, High Court in the scale of pay of Rs.32300-68700 is promoted as Section Officer/Court Officer, High Court in the cadre of Section Officer, in the scale of pay of Rs.36600-79200, vice Sri.Anish Babu M.B., (Sl.No.3) promoted as Section Officer(H.G)/Court Officer(H.G) as above. Smt.Maya Mary Kuriakose, will take charge as Section Officer/Court Officer from Sri.T.J.Thomas, Section Officer/Court Officer, High Court, forthwith.

(By Order)

  
K.Harpal  
Registrar General

The persons concerned.

The Registrar, Kerala Administrative Tribunal, Principal Bench,  
Vanchiyoor, Thiruvananthapuram (with C/L)

The Accountant General (A& E), Kerala, Thiruvananthapuram (6 copies)

The Joint Registrars, High Court

The Deputy Registrars concerned.

The Assistant Registrars concerned, High Court

The Section Heads concerned.

The Confidential Assistants to the Registrars and  
the Additional Registrar (General Administration), High Court

The G(Accounts-I, II & III) Sections, High Court

The I.T. Section, High Court (**For publishing in the High Court Website**)

The A2, A6, A7 and A8 Seats, High Court

The Administrative Records Section, High Court

The File/Stock File.